

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 155 OF 2018

Dated : 29th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

| | |
|---|---------------------------|
| M/s. JSW Energy Ltd. | Appellant(s) |
| Vs. | |
| Maharashtra State Electricity Distribution Company Ltd. & Anr. | Respondent(s) |

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Abhimanyu Maheshwari

Counsel for the Respondent(s) : Ms. Shruti Awasthi for MSEDCL

ORDER

List the matter for hearing on **26.11.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson